

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 580
TO BE ANSWERED ON THE 07th FEBRUARY, 2023**

PREFERENCE FOR COVID-19 WORKERS IN GOVERNMENT HOSPITALS

580. SHRI P. BHATTACHARYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Ministry, vide their order No.Z.20015/43/2021-ME-I dated 3/5/2021, had recommended preference for health professionals, who have completed minimum 100 days of COVID related duties, in regular Government appointments;
- (b) the details of such health professionals who had completed 100 days of COVID-19 related duties and have been given appointments against such advertisements, particularly for the post of Medical Laboratory technician in Lady Hardinge Medical college and Kalawati Saran Hospital against advertisement dated 23/07/2020; and
- (c) the representations received against inadequate representation of such professionals in the above advertisements, along with the action taken thereon, case-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): With a view to increase the availability of trained human resources to tackle the COVID-19 pandemic, guidelines were issued by Ministry of Health and Family Welfare on 3rd May, 2021 including giving preference to those who completed 100 days of COVID related duty for regular Government appointments of Health Professionals through the respective Public Service Commission/ other recruitment bodies by States/UTs. Such cases are decided as per rules and guidelines.
